## Menace of Begging

1620. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government's attention was drawn to the report in the Asian Age of November 5, 2009 captioned "Nanny hired out baby for begging" revealing the fate of number of children handed out on hire by Nanny's who themselves are hired by parents of children for begging on public places by gang of beggars in Bangaluru and other tourists destinations including the capital territory of Delhi; and

(b) if so, the steps that are taken and contemplated to prevent such exploitation of children being inducted into begging?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The incident of Bangaluru has come to light through the Newspaper. No information is available in the Ministry about any such incidence occurring/taking place in other states.

(b) In Karnataka, the Karnataka Prohibition of Beggary Act, 1975 is implemented under which begging is prohibited in the State. Other details are being collected which would be tabled in due course.

## Working conditions of safai karamcharis in corporations, PSUs and local bodies

1621. SHRI DHARAM PAL SABHARWAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has conducted any survey to find out the working conditions of safai karamcharis in corporation, PSUs and local bodies;

(b) if so, complete details in this regard;

(c) whether the wages, employment and recruitment, benefits, medical care, children's education, housing, promotions etc. are being taken care of by these organizations; and

(d) if so, the report of National Commission for Safai Karamcharis on this matter?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) National Commission for Safai Karamcharis (NCSK) studies and evaluates the implementation of the programmes and schemes relating to the social and economic rehabilitation of Safai Karamcharis and gives Report to the Central Government. Main recommendations of NCSK, contained in its reports on the issues of wages, employment and recruitment, medical care, children's education, housing, promotions etc., concerning Safai Karamcharis are given below: